

The advertisements for setting up of RGGLV distributorships in these locations have been released on 16.04.2012 and selection process is in progress as per policy.

However, the setting up of LPG distributorship is a long process involving receipt/scrutiny of application forms, selection of the candidates, field verification, setting up of the infrastructure, procurement of various mandatory licences and approvals followed by commissioning.

Low pricing of natural gas in the country

4297. SHRI JAI PRAKASH NARAYAN SINGH :
SHRI SALIM ANSARI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether, according to a technical report from Bernstein Research, the current gas prices are too low in India to justify more investment in the sector;
- (b) if so, the reaction of Government thereto; and
- (c) the immediate steps Government proposes to take to increase the price of Gas from KG-D6 basin to match the prevailing price of international market ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH) : (a) No, Sir. Government is not aware of any such report.

(b) Does not arise in view of reply to (a) above.

(c) The price of gas produced from the block KG-DWN-98/3 operated by the consortium of Reliance Industries Limited (RIL) and NIKO Resources Limited (NIKO) is fixed by Empowered Group of Minister (EGOM) for a period of 5 years upto 31.03. 2014 and there is no proposal to revise this at this juncture.

Complaints against LPG distributors in U.P.

4298. SHRIMATI KUSUM RAI :
SHRI PRABHAT JHA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of those IOCL's LPG distributors against whom complaints have been received, charges have been established and penalized for violations of IOCL guidelines along with the penalties imposed in Uttar Pradesh (U.P.) since 2009 till date, district-wise and LPG dealer-wise;